

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).8589/2003

(From the judgement and order dated 13/09/2002 in SA No. 1674/1982 of The  
HIGH COURT OF MADRAS)

P. CHANDRASEKHARAN & ORS.

Petitioner(s)

VERSUS

S. KANAKARAJAN & ORS.

Respondent(s)

(With prayer for interim relief and office report )

Date: 28/08/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE DALVEER BHANDARI

For Petitioner(s)

Mr. S. Balakrishan, Sr.Adv.

Mr. S.N. Jha,Adv.

Mr. Subramonium Prasad,Adv.

Mr. K.K. Misra,Adv.

For Respondent(s) Mr. V. Prabhakar,Adv.

Mr. Ramjee Prasad,Adv.

Mrs. Revathy Raghavan,Adv.

UPON hearing counsel the Court made the following

O R D E R

Put up after one week as prayed for by the learned counsel for the respondents.

(A.S. BISHT)

(PUSHAP LATA BHAR

DWAJ)

COURT MASTER

COURT MASTER